

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 106
(IB)-1634/ND/2019

IN THE MATTER OF:

M/s Mitsubishi Elecator India Pvt. Ltd.	...	Applicant
Vs.		
M/s Ireo Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC

Order delivered on 17.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Angad Mehta Adv,
	Mr. Raghav Tiwari Proxy Counsel
For the Respondent	: Mr. Saurabh Kalia, Mr. Siddharth Tandon,
	Advocates

ORDER

Mr. Raghav Gupta, Learned Proxy Counsel states that pleadings are complete. The documents are available on e-portal. The arguing counsel is unavailable. Hence, seeks adjournment.

List on **07.10.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA